

Increments to Assistants and Stenographers

127. { Shri R. G. Dubey:
Shri Yashpal Singh:
Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri P. C. Borooah:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that a proposal to give an increment to the Assistants and Stenographers of the Central Government, which was due to them since the Report of the Second Pay Commission has been rejected; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). There has been no proposal to grant an increment to Assistants or Stenographers of the Central Government. A representation, however, was received from the Assistants' Association for revision of the minimum of the pay scale from Rs. 210 to Rs. 220 but the request could not be agreed to because of the specific recommendations of the Pay Commission and the possible repercussions in other Services. The pay scale of Assistants and Stenographers was, however, improved by reducing the span of the time scale from 24 to 22 years.

Triple Benefit Scheme for Teachers

128. { Shri S. M. Banerjee:
Shri Daji:

Will the Minister of **Education** be pleased to state:

(a) whether the triple benefit scheme for teachers has been implemented in all the States;

(b) the total amount paid by the Central Government to State Governments; and

(c) the amount and percentage of recurring and non-recurring expenditure to be borne by the Centre?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) and (c). The exact amount of central assistance availed of by State Governments for this scheme is not known. Central assistance for the scheme is not given separately. Assistance at the rate of 50 per cent is given for expenditure on this scheme to State Governments through block grants if they include this scheme in their State Plan.

Oil Prices

129. { Shri N. R. Laskar:
Shri Bibhuti Mishra:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether the working group on oil prices has submitted its report;

(b) if so, the main recommendations of the working group; and

(c) the reaction of the Government to those recommendations?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) No, Sir.

(b) and (c). Do not arise.

Limited Competitive Examination for I.A.S.

130. { Shri N. R. Laskar:
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Sezhiyan:
Shri A. V. Raghavan:
Shri Pottekkatt:
Shri J. B. S. Bist:
Shri Y. S. Chaudhary:
Shri Vishram Prasad:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government have given up the idea of holding a limited competitive examination for recruitment